

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

C.P(C) No.50 of 1999
O.A. No. 832 of 1996)

Date of order: 27.01.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G. S. Maingi, Administrative Member

KRISHNA PROSAD SHAW

VS

UNION OF INDIA & ORS.

For the Applicant : Mr. B. Mukherjee, counsel

For the Respondents :Mr. M. K. Bandopadhyay, counsel

O R D E R

Mr. Mukherjee, learned advocate appearing for the applicant submits that he does not want to proceed with this contempt petition since the respondents have implemented the order.

2. In view of the above submission the C.P(C) is disposed of.



MEMBER (A)



MEMBER (J)